

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. NOS.321 AND 322 IN WRIT PETITION (CIVIL) NO.13029 OF 1985  
[Hoarding Matter - I.As. filed by M.C.D. against Railways in  
response to EPCA Report)

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(For directions on behalf of Municipal Corporation of Delhi)

With I.A. Nos.275-277 in Writ Petition (C) No.13029/1985  
(With appln(s) for directions, stay and raising objections on  
behalf of M/s. Pioneer Publicity Corporation Private Limited)

I.A. Nos.280-282 and 305 in Writ Petition (C) No.13029/1985  
[For intervention, direction, stay, for raising objections,  
for raising further objections on behalf of Deepak Sethi and  
M/s. Shalimar Advertiser]

I.A. No.267 in Writ Petition (C) No.13029/1985  
[For intervention on behalf of Indian Outdoor Advertisers  
Society]

I.A. No.283 in Writ Petition (C) No.13029/1985  
[for directions on behalf of Indian Outdoor Advertising  
Agency]

I.A. No.229 in Writ Petition (C) No.13029/1985  
[For direction arising out of C.P. No.1/2002]

I.A. No.227 in Writ Petition (C) No.13029/1985  
[For directions arising out of C.P. No.259/2000]

I.A. No.230 in Writ Petition (C) No.13029/1985  
[For directions arising out of C.P. No.413/2003]

I.A. Nos.253-254 and 315 in Writ Petition (C) No.13029/1985  
[for impleadment and directions on behalf of Commissioner  
(Retd.) K.V. Singh]

I.A. No.255 in Writ Petition (C) No.13029/1985  
[For direction on behalf of M.C.D.]

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I.A. No.268 in Writ Petition (C) No.13029/1985  
[On behalf of M/s. Adwel advertising Services]

I.A. No.269 in Writ Petition (C) No.13029/1985  
[For directions on behalf of M.C.D.]

I.A. No.273 in Writ Petition (C) No.13029/1985  
[for intervention/direction on behalf of Ms. Taranjeet Kaur  
Sapra]

I.A. Nos.277A, 278 and 279 in Writ Petition (C) No.13029/1985  
[For directions, impleadment and interim stay on behalf of  
D.M.R.C.]

I.A. No.317 in Writ Petition (C) No.13029/1985  
[For modification of Court's order dated 25/4/2009 on behalf

of D.M.R.C.]

I.A. No.258 in Writ Petition (C) No.13029/1985  
[For intervention on behalf of Peasants Welfare Association  
and Sudhir Aggarwal]

I.A. Nos.284 to 286 in Writ Petition (C) No.13029/1985  
[For impleadment/directions and raising objections on behalf  
of Sai Associates]

I.A. Nos.287 to 289 in Writ Petition (C) No.13029/1985  
[For impleadment/directions and raising objections on behalf  
of Anant Arts]

I.A. No.298 in Writ Petition (C) No.13029/1985  
[For directions on behalf of Delhi Advertisers Asscn. (Regd.)]

I.A. Nos.299-301 in Writ Petition (C) No.13029/1985  
[Appln.(s) on behalf of M/s. Delhi Waste Management, impleadment,  
stay and raising objections]

I.A. Nos.302-304 in Writ Petition (C) No.13029/1985  
[For impleadment, stay and raising objections on behalf of  
Raminder Singh]

I.A. No.310 in Writ Petition (C) No.13029/1985  
[For impleadment on behalf of M/s. Matoo & Waste Holding  
Private Limited]

Writ Petition (C) No.51 of 2009

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Date: 30/07/2010 These Matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

Mr. Harish N. Salve, Sr. Adv. (A.C.)  
Mr. U.U. Lalit, Sr. Adv. (A.C.) (N/P)  
Mr. Siddarth Chowdhury, Adv. (A.C.)  
Mr. A.D.N. Rao, Adv. (A.C.)

For Petitioner(s) In-person (N/P)

Ms. Anil Katiyar, Adv.

Ms. Shiel Sethi, Adv.

Ms. Rekha Palli, Adv.

Mr. Anoop G. Choudhary, Sr. Adv.  
Ms. Geetanjali Mohan, Adv.

Mr. Sibho Sankar Mishra, Adv.

For Respondent(s) Mr. Ravi Shankar Prasad, Sr. Adv.  
Mr. Sanjiv Sen, Adv.  
Mr. Praveen Swarup, Adv.  
Ms. Anuja Chopra, Adv.

Mr. S.W.A. Qadri, Adv.  
Mr. M.P.S. Tomar, Adv.  
Ms. Gunwant Dara, Adv.

Ms. Anil Katiyar, Adv.  
Mr. Shailendra Saini, Adv.  
Mr. D.S. Mahra, Adv.  
Mr. S.N. Terdal, Adv.

Mr. A.K. Sharma, Adv.

Ms. A. Subhashini, Adv.

Mr. Anoop G. Chaudhary, Sr. Av.  
Ms. Geetanjali Mohan, Adv.

Ms. Kavita Wadia, Adv.

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Mr. Tarun Johri, Adv.

Mr. D.N. Goburdhan, Adv.

Dr. Monika Gusain, Adv.

Mr. Surya Kant, Adv.

Mr. V.B. Joshi, Adv.

Ms. Sheil Sethi, Adv.

Mr. Parijat Sinha, Adv.

Ms. Sushma Suri, Adv.

M/s. M.V. Kinni Associates, Adv.

Mr. Vijay Panjwani, Adv.

Mr. Mukesh Kumar, Adv.

Mr. T.S. Sidhu, Adv.

M/s. M.V. Kini Associates, Adv.

Mr. Ashwani Kumar, Adv.

Mr. Nikhil Nayyar, Adv.

Mr. Subramoniam Prasad, Adv.

In-person (N/P)

Ms. Vijay Lakshmi Menon, Adv.

Mr. Prashant Kumar, Adv.

Mr. Ejaz Maqbool, Adv.

Mr. Rauf Rahim, Adv.

Mr. Shailendra Swarup, Adv.

Mr. S.K. Verma, Adv.

Mr. Pramod Dayal, Adv.

Dr. Kailash Chand, Adv.

Ms. Jyoti Mendiratta, Adv.

Mr. Goodwill Indeevar, Adv.

....5/-

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UPON hearing counsel the Court made the following  
O R D E R

Not taken up.

[ T.I. Rajput ]  
A.R.-cum-P.S.

[ Madhu Saxena ]  
Assistant Registrar